

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3046
ANSWERED ON 21/12/2023

SOLAR ENERGY

3046. SHRIMATI SANDHYA RAY
SHRI CHANDRA PRAKASH JOSHI
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Will the Minister of New and Renewable Energy be pleased to state:

- (a) the details of schemes that fall under the umbrella of the solar energy initiative of the Government in the country particularly in Madhya Pradesh and Rajasthan;
- (b) whether special financial assistance or subsidy is being provided under the solar energy program and if so, the details thereof; and
- (c) the details of solar energy related schemes proposed to be made operational in Rajasthan and Madhya Pradesh in near future?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

- (a) Government has launched various schemes for promotion of solar energy in the country, including in the states of Madhya Pradesh and Rajasthan. The details of schemes are given at **Annexure-I**
- (b) Government provides financial assistance for promotion of solar energy under various schemes. The details are given at **Annexure-II**.
- (c) The Union Cabinet on 29.11.2023, approved Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) with total outlay of Rs.24,104 crore (Central Share: Rs.15,336 crore and State Share: Rs.8,768 crore) to focus on eleven critical interventions through nine line Ministries. The Scheme, inter-alia, covers solarization of one lakh un-electrified households in areas of Particularly Vulnerable Tribal Groups (PVTG), including in the States of Rajasthan and Madhya Pradesh, where electricity supply through grid is not techno-economically feasible, by provision of off-grid solar systems. In addition, it includes a provision for providing solar lights in 1500 Multi Purpose Centers in PVTG areas.

**ANNEXURE-I REFERRED TO IN REPLY TO PART (a) OF LOK SABHA
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**LIST OF MAJOR OPERATIONAL SCHEMES TO PROVIDE BENEFITS OF SOLAR
ENERGY IN THE COUNTRY**

1. Solar Park Scheme for setting up of at least 50 Solar Parks targeting 40,000 MW of solar power projects.
2. Scheme for setting up 12,000 MW of Grid-Connected Solar PV Power Projects by the Government producers with Viability Gap Funding (VGF).
3. Installation of Grid-Connected Solar Rooftop Power Plants.
4. Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM).
5. Production-linked incentive scheme under “National Programme on high efficiency Solar PV Modules.”
6. Green Energy Corridor Scheme for Intra-State Transmission System.

**ANNEXURE-II REFERRED TO IN REPLY TO PART (b) OF LOK SABHA
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**Incentives being provided as Central Financial Assistance (CFA) for the implementation
of major renewable energy schemes/ programmes.**

Scheme/ Programmes	Incentive presently eligible as per the Scheme
a) Grid Connected Rooftop Solar PV Power Projects	<p>(i) For Residential Sector</p> <ul style="list-style-type: none"> • Central Financial Assistance (CFA) up to 40% for capacity up to 3 kWp • CFA up to 20% for capacity beyond 3 kWp and up to 10 kWp • CFA up to 20% for GHS/RWA capacity up to 500 kWp (limited to 10 kWp per house and total upto 500 kWp) <p>(ii) For Discoms</p> <p>Incentives up to 10% of project cost depending upon achievements in capacity addition above baseline.</p> <p>Vide its OM dated 27.01.2023, Ministry has fixed the CFA for the entire country. The revised CFA rates would be applicable on all future bids and the bids which are scheduled to be closed after 15 days of issuance of this OM. The revised rates are as follows:</p> <p>For general category States/UTs:</p> <p>i. Individual Household - For first 3 kW: Rs. 14588/ kW and for RTS capacity beyond 3 kW and upto 10 kW: Rs. 7294/kW.</p> <p>ii. Resident Welfare Associations/Group Housing Societies (RWA/GHS) - Rs. 7294/kW for common facilities up to 500 kWp @ 10 kWp per house.</p> <p>For special category States/UTs:</p> <p>i. Individual Household - For first 3 kW: Rs. 17662/ kW and for RTS capacity beyond 3 kW and upto 10 kW: Rs. 8831/kW.</p> <p>ii. Resident Welfare Associations/Group Housing Societies (RWA/GHS) - Rs. 8831/kW for common facilities up to 500 kWp @ 10 kWp per house.</p>
b) Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for grid-connected Solar Photovoltaic (PV) Power Projects by the Government Producers	Viability Gap Funding (VGF) support up to Rs 55 lakhs per MW to the CPSUs/Govt. Organizations entities selected through competitive bidding process.
c) PLI Scheme 'National Programme on High Efficiency Solar PV Modules'	The beneficiaries are eligible for Production Linked Incentive (PLI) on production and sale of solar PV modules. The quantum of PLI eligible for disbursement depends upon: (i) quantum of sales of solar PV modules; (ii) performance parameters (efficiency and temperature coefficient of maximum power) of solar PV modules sold; and (iii) percentage of local value addition in modules sold.
d) Solar Park Scheme	Up to 25 lakhs per Solar park, for preparation of Detailed Project Report (DPR). 20 Lakh per MW or 30% of the project cost, whichever is lower, for development of infrastructure.
e) PM-KUSUM scheme	Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants Benefit available: Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to the DISCOMs for a period of

Scheme/ Programmes	Incentive presently eligible as per the Scheme
	<p>five years from the Commercial Operation Date of the plant. Therefore, the total PBI payable to DISCOMs is up to Rs. 33 Lakh per MW.</p> <p>Component B: Installation of 20.00 Lakh Stand-alone Solar Pumps Benefit available: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided.</p> <p>Component C: Solarisation of 15 Lakh Grid Connected Agriculture Pumps including through feeder level solarisation Benefit available:</p> <p>(a) Individual Pump Solarization: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component will be provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided.</p> <p>(b) Feeder Level Solarization: Agriculture feeders can be solarized by the State Government in CAPEX or RESCO mode with CFA of Rs. 1.05 Crore per MW as provided by MNRE. However in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarkhand, Lakshadweep and Andaman & Nicobar Island, CFA of Rs. 1.75 crore per MW is provided.</p>
f) Green Energy Corridor Scheme (for development of intra-state transmission system for RE projects)	<p>GEC Phase-I: CFA of 40 % of DPR cost or awarded cost whichever is lower. GEC Phase-II: CFA of 33 % of DPR cost or awarded cost whichever is lower.</p>